

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA.No.2-3 in CIVIL APPEAL NO. 3295 OF 2003

STATE BANK OF INDIA & ANR.

Appellant (s)

VERSUS

M/S.SINGHANIA R. FLOUR MILLS P.LTD.&ORS.

Respondent(s)

(With appln(s) for directions and exem.from filing OT)

Date: 16/11/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s) Mr. R.N. Keshwani,Adv.

For Applicant (s) Mr.S.B. Sanyal,Sr.Adv.

Mr. Ratan Kumar Choudhuri,Adv.

For respondent(s) Mr.MP Jha,Adv.

Mr.R.E. Roy,Av.

Mr.Harshvardhan Jha,Adv.

Mr. Anil K. Chopra ,Adv

UPON hearing counsel the Court made the following

O R D E R

The application for directions is rejected.

List the matter for final disposal on any miscellaneous day.

(Usha Bhardwaj)

(Madhu Saxena)

P.S. to Registrar

Court Master